

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S PEBBLE GLOSSY METALS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Pebble Glossy Metals Private Limited
2.	Date of incorporation of corporate debtor	05-02-2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101DL2015PTC276366
5.	Address of the registered office and principal office (if any) of corporate debtor	H. No. B-923, Ground Floor, B-Block, Gharoli Dairy Farm, Mayur Vihar Phase-3, Delhi - 110096
6.	Insolvency commencement date in respect of corporate debtor	30-11-2021 (Copy of order received by IRP on 06-12-2021)
7.	Estimated date of closure of insolvency resolution process	29.05.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Singh IBBI/IPA-002/IP-N00416/2017-18/11230
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 901, Tower A-3, Cleo County, Sector - 121, Noida, Uttar Pradesh - 201301 E-mail Id: ashishsinghes@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Unit No. 14, Ground Floor, Tower -A, The Corenthum, Tower-A, Noida, U.P. - 201301 Email id: pgmpl.ip@gmail.com
11.	Last date for submission of claims	21-12-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
12.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (a) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Delhi, has ordered the commencement of a Corporate Insolvency Resolution Process of **M/S Pebble Glossy Metals Private Limited** on 30th November, 2021 (copy of Hon'ble NCLT, Delhi order received on 06-12-2021).

The creditors of **M/S Pebble Glossy Metals Private Limited** are hereby called upon to submit their claims with proof on or before 21st December, 2021 to the interim resolution professional at the address mentioned against entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ashish Singh

Date: 09-12-2021
Place : Noida, U.P.

Reg No- IBBI/IPA-002/IP-N00416/2017-2018/11230
Interim Resolution Professional in the matter of
Pebble Glossy Metals Private Limited